NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

46. MA 3783/2019 IN TCP 11/MB/2016

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023

NAME OF PARTIES: - Mr. Ravindra Joshi
IN THE MATTER OF:
Mr. Ravindra Joshi
V/s
Archivista Consultant Pvt Ltd & Ors

APPEARANCES: -
FOR THE APPLICANT : Adv. Prachi Wazalwar
FOR THE RESPONDENT : Absent.

Section: 58, 59 of Companies Act, 2013

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **03.03.2023**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Aarti